



विदेश व्यापार महानिदेशालय  
DIRECTORATE GENERAL OF  
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE  
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 04/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 31.07.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

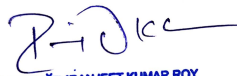
2. Total 375 applications were considered by the IMWG , out of which total 158 cases were approved (out of which 57 approved on *post-facto* basis, 23 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 78 applications approved subject to clear and unconditional NOC of one IMWG members). 20 applications have been dropped and 05 applications have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 193 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : [rb.gy/htzqvc](http://rb.gy/htzqvc) . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

| S.N | File/Name                                                                         | Present Status                          |
|-----|-----------------------------------------------------------------------------------|-----------------------------------------|
| 1.  | M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY000000594AM23      | Deferred                                |
| 2.  | M/s TONBO IMAGING INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000876AM23               | Deferred                                |
| 3.  | M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY0 0001008AM23                            | Deferred                                |
| 4.  | M/s IDL EXPLOSIVES LIMITED<br>HQRSCMTAPPLY00001009AM23                            | Deferred                                |
| 5.  | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY0 0001027AM23 | Deferred                                |
| 6.  | M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED<br>HQRSCMTAPPLY00001031AM23         | Approved subject to NOC from One Agency |

  
रंजीत कुमार रॉय /RANJEET KUMAR ROY  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Director General of Foreign Trade  
व्यापार एवं उद्योग मंत्रालय  
Ministry of Commerce & Industry

|     |                                                                                    |                                         |
|-----|------------------------------------------------------------------------------------|-----------------------------------------|
| 7.  | M/s NATIONAL CHEMICAL INDUSTRIES<br>HQRSCMTAPPLY00001084AM23                       | Deferred                                |
| 8.  | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00001101AM23                   | Approved subject to NOC from One Agency |
| 9.  | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00001104AM23                   | Approved subject to NOC from One Agency |
| 10. | M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00001163AM23                            | Deferred                                |
| 11. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00001200AM23 | Deferred                                |
| 12. | M/s HI TECH BUTTERFLY VALVES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00001233AM23     | REJECTED                                |
| 13. | M/s ASP ASSOCIATES HQRSCMTAPPLY00001455AM23                                        | Approved subject to NOC from One Agency |
| 14. | M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000029AM24                            | Approved subject to NOC from One Agency |
| 15. | M/s METALLOYS RECYCLING LIMITED HQRSCMTAPPLY00000038AM24                           | Approved subject to NOC from One Agency |
| 16. | M/s NATIONAL ENGINEERING INDUSTRIES LIMITED<br>HQRSCMTAPPLY00000047AM24            | Deferred                                |
| 17. | M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24                                | Approved subject to NOC from One Agency |
| 18. | M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24                                | Deferred                                |
| 19. | M/s ALKYL AMINES CHEMICALS LIMITED<br>HQRSCMTAPPLY00000114AM24                     | Deferred                                |
| 20. | M/s IDEAFORGE TECHNOLOGY LIMITED<br>HQRSCMTAPPLY00000136AM24                       | Deferred                                |
| 21. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000152AM24 | Deferred                                |
| 22. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000155AM24      | Deferred                                |
| 23. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000156AM24      | Deferred                                |
| 24. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000157AM24      | Deferred                                |
| 25. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000158AM24      | Deferred                                |
| 26. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000159AM24      | Deferred                                |
| 27. | M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000160AM24      | Deferred                                |
| 28. | M/s Innovio Ventures HQRSCMTAPPLY00000161AM24                                      | Approved subject to NOC from One Agency |
| 29. | M/s BLUE STAMPINGS AND FORGINGS LIMITED<br>HQRSCMTAPPLY00000163AM24                | Deferred                                |
| 30. | M/s REGENESIS INDUSTRIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000167AM24               | Approved subject to NOC from One Agency |
| 31. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000169AM24 | Approved subject to NOC from One Agency |
| 32. | M/s UPL LIMITED HQRSCMTAPPLY00000171AM24                                           | Deferred                                |
| 33. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000172AM24                   | Deferred                                |
| 34. | M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24                                  | Deferred                                |
| 35. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000182AM24                                | Deferred                                |
| 36. | M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00000185AM24                                | Approved subject to NOC from One        |

|     |                                                                                    |                                         |
|-----|------------------------------------------------------------------------------------|-----------------------------------------|
|     |                                                                                    | Agency                                  |
| 37. | M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000188AM24                                 | Deferred                                |
| 38. | M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000191AM24                            | Deferred                                |
| 39. | M/s HINDUSTAN FIBRE TECH HQRSCMTAPPLY00000192AM24                                  | Deferred                                |
| 40. | M/s NRB-IBC BEARINGS PRIVATE LIMITED<br>HQRSCMTAPPLY00000196AM24                   | Deferred                                |
| 41. | M/s NRB-IBC BEARINGS PRIVATE LIMITED<br>HQRSCMTAPPLY00000197AM24                   | Deferred                                |
| 42. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000201AM24              | Deferred                                |
| 43. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000202AM24   | Deferred                                |
| 44. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000203AM24   | Deferred                                |
| 45. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000205AM24   | Deferred                                |
| 46. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000206AM24   | Deferred                                |
| 47. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000208AM24   | Deferred                                |
| 48. | M/s SNA HEALTHCARE PRIVATE LIMITED<br>HQRSCMTAPPLY00000209AM24                     | Deferred                                |
| 49. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000210AM24                                | Approved subject to NOC from One Agency |
| 50. | M/s AXISCADES TECHNOLOGIES LIMITED<br>HQRSCMTAPPLY00000214AM24                     | Approved subject to NOC from One Agency |
| 51. | M/s AVENEX CHEMICAL TECHNOLOGIES LLP<br>HQRSCMTAPPLY00000215AM24                   | Deferred                                |
| 52. | M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24                             | Deferred                                |
| 53. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000227AM24             | Approved subject to NOC from One Agency |
| 54. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000228AM24 | Deferred                                |
| 55. | M/s Black Pearl Cosmetics HQRSCMTAPPLY00000232AM24                                 | Deferred                                |
| 56. | M/s UPL LIMITED HQRSCMTAPPLY00000234AM24                                           | Approved subject to NOC from One Agency |
| 57. | M/s UPL LIMITED HQRSCMTAPPLY00000236AM24                                           | Approved subject to NOC from One Agency |
| 58. | M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000240AM24                                  | Deferred                                |
| 59. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000245AM24                   | Approved subject to NOC from One Agency |
| 60. | M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000247AM24               | Approved subject to NOC from One Agency |
| 61. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000250AM24                   | Approved subject to NOC from One Agency |
| 62. | M/s GODREJ CONSUMER PRODUCTS LIMITED<br>HQRSCMTAPPLY00000252AM24                   | Deferred                                |
| 63. | M/s Victor Sales Corporation HQRSCMTAPPLY00000253AM24                              | Approved subject to NOC from One Agency |
| 64. | M/s SOLAR INDUSTRIES INDIA LIMITED<br>HQRSCMTAPPLY00000255AM24                     | Approved subject to NOC from One Agency |
| 65. | M/s MANIKANTA FINE CHEM HQRSCMTAPPLY00000258AM24                                   | Approved subject to NOC from One Agency |
| 66. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000264AM24                | Approved subject to NOC from One Agency |

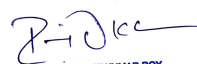
|     |                                                                                    |                                         |
|-----|------------------------------------------------------------------------------------|-----------------------------------------|
| 67. | M/s KAMAT EXPORTS PRIVATE LIMITED<br>HQRSCMTAPPLY00000266AM24                      | Approved subject to NOC from One Agency |
| 68. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000271AM24                | Approved subject to NOC from One Agency |
| 69. | M/s BLAST CARBOBLOCKS PRIVATE LIMITED<br>HQRSCMTAPPLY00000273AM24                  | Approved subject to NOC from One Agency |
| 70. | M/s BTC PHARMACEUTICALS TECHNOLOGY INDIA<br>HQRSCMTAPPLY00000274AM24               | Deferred                                |
| 71. | M/s NATIONAL ENGINEERING INDUSTRIES LIMITED<br>HQRSCMTAPPLY00000275AM24            | Deferred                                |
| 72. | M/s EUROASIA TRANS CONTINENTAL<br>HQRSCMTAPPLY00000276AM24                         | Deferred                                |
| 73. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)<br>HQRSCMTAPPLY00000277AM24  | Approved subject to NOC from One Agency |
| 74. | M/s DATA PATTERNS (INDIA) LIMITED<br>HQRSCMTAPPLY00000278AM24                      | Deferred                                |
| 75. | M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000279AM24   | Deferred                                |
| 76. | M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000286AM24                             | Deferred                                |
| 77. | M/s AIRBUS GROUP INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000303AM24                 | Deferred                                |
| 78. | M/s AXISCADES TECHNOLOGIES LIMITED<br>HQRSCMTAPPLY00000304AM24                     | Approved subject to NOC from One Agency |
| 79. | M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000305AM24                               | Deferred                                |
| 80. | M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24                               | Deferred                                |
| 81. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000307AM24 | Deferred                                |
| 82. | M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED<br>HQRSCMTAPPLY00000308AM24           | Approved subject to NOC from One Agency |
| 83. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000312AM24              | Deferred                                |
| 84. | M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24                            | Deferred                                |
| 85. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000317AM24                   | Approved subject to NOC from One Agency |
| 86. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000318AM24               | Deferred                                |
| 87. | M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000320AM24                               | Deferred                                |
| 88. | M/s FINEPAC STRUCTURES PRIVATE LIMITED<br>HQRSCMTAPPLY00000321AM24                 | Approved subject to NOC from One Agency |
| 89. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000323AM24             | Approved subject to NOC from One Agency |
| 90. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000325AM24             | Approved subject to NOC from One Agency |
| 91. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000326AM24                | Deferred                                |
| 92. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000327AM24             | Deferred                                |
| 93. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000328AM24              | Deferred                                |
| 94. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000329AM24               | Deferred                                |
| 95. | M/s ASHLAND INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000330AM24                      | Approved subject to NOC from One Agency |
| 96. | M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED<br>HQRSCMTAPPLY00000331AM24       | Approved subject to NOC from One Agency |
| 97. | M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED                                   | Approved subject to NOC from One        |

|      |                                                                                    |                                         |
|------|------------------------------------------------------------------------------------|-----------------------------------------|
|      | HQRSCMTAPPLY00000332AM24                                                           | Agency                                  |
| 98.  | M/s BOEING INDIA PRIVATE LIMITEDHQRSCMTAPPLY00000333AM24                           | Approved subject to NOC from One Agency |
| 99.  | M/s BOTLAB DYNAMICS PRIVATE LIMITED<br>HQRSCMTAPPLY00000334AM24                    | Deferred                                |
| 100. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000335AM24                   | Approved subject to NOC from One Agency |
| 101. | M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000339AM24                                 | Approved subject to NOC from One Agency |
| 102. | M/s TRBEX IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000340AM24                           | Deferred                                |
| 103. | M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24                                     | Deferred                                |
| 104. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000343AM24           | Approved subject to NOC from One Agency |
| 105. | M/s PIXXELSPACE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000344AM24                  | Deferred                                |
| 106. | M/s URMI AGENCIES HQRSCMTAPPLY00000345AM24                                         | Deferred                                |
| 107. | M/s ALKYL AMINES CHEMICALS LIMITED<br>HQRSCMTAPPLY00000347AM24                     | Deferred                                |
| 108. | M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24                               | Deferred                                |
| 109. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000350AM24             | Approved subject to NOC from One Agency |
| 110. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000351AM24             | Approved subject to NOC from One Agency |
| 111. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000352AM24             | Approved subject to NOC from One Agency |
| 112. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000353AM24             | Approved subject to NOC from One Agency |
| 113. | M/s BOEING INDIA DEFENSE PRIVATE LIMITED<br>HQRSCMTAPPLY00000356AM24               | Approved subject to NOC from One Agency |
| 114. | M/s AIRBUS GROUP INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000357AM24                 | Deferred                                |
| 115. | M/s AIRBUS GROUP INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000358AM24                 | Deferred                                |
| 116. | M/s VCARE MEDICINES HQRSCMTAPPLY00000359AM24                                       | Approved subject to NOC from One Agency |
| 117. | M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED<br>HQRSCMTAPPLY00000360AM24              | Deferred                                |
| 118. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000361AM24                   | Deferred                                |
| 119. | M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000362AM24              | Approved subject to NOC from One Agency |
| 120. | M/s GE OIL & GAS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000363AM24                 | Deferred                                |
| 121. | M/s BELLATRIX AEROSPACE PRIVATE LIMITED<br>HQRSCMTAPPLY00000364AM24                | Deferred                                |
| 122. | M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED<br>HQRSCMTAPPLY00000365AM24            | Deferred                                |
| 123. | M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED<br>HQRSCMTAPPLY00000367AM24 | Approved subject to NOC from One Agency |
| 124. | M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED<br>HQRSCMTAPPLY00000368AM24 | Approved subject to NOC from One Agency |
| 125. | M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED<br>HQRSCMTAPPLY00000369AM24            | Deferred                                |
| 126. | M/s M S GLOBAL HQRSCMTAPPLY00000372AM24                                            | Deferred                                |
| 127. | M/s KAMAT EXPORTS PRIVATE LIMITED                                                  | Approved subject to NOC fr              |

|      |                                                                                            |                                            |
|------|--------------------------------------------------------------------------------------------|--------------------------------------------|
|      | HQRSCMTAPPLY00000375AM24                                                                   | Agency                                     |
| 128. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000380AM24                           | Deferred                                   |
| 129. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000381AM24                      | Deferred                                   |
| 130. | M/s DENSO HARYANA PRIVATE LIMITED<br>HQRSCMTAPPLY00000382AM24                              | Deferred                                   |
| 131. | M/s KAYVIAT INTERNATIONALS PROJECT CONSULTANTS PRIVATE<br>LIMITED HQRSCMTAPPLY00000383AM24 | Deferred                                   |
| 132. | M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000385AM24                                          | Deferred                                   |
| 133. | M/s MEDILUX LABORATORIES PVT LTD<br>HQRSCMTAPPLY00000389AM24                               | Approved subject to NOC from One<br>Agency |
| 134. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000390AM24                   | Approved subject to NOC from One<br>Agency |
| 135. | M/s UPL LIMITED HQRSCMTAPPLY00000391AM24                                                   | Deferred                                   |
| 136. | M/s UPL LIMITED HQRSCMTAPPLY00000392AM24                                                   | Deferred                                   |
| 137. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)<br>HQRSCMTAPPLY00000393AM24          | Approved subject to NOC from One<br>Agency |
| 138. | M/s UPL LIMITED HQRSCMTAPPLY00000394AM24                                                   | Deferred                                   |
| 139. | M/s UPL LIMITED HQRSCMTAPPLY00000397AM24                                                   | Deferred                                   |
| 140. | M/s UPL LIMITED HQRSCMTAPPLY00000399AM24                                                   | Deferred                                   |
| 141. | M/s CLUB FIRST ROBOTICS PRIVATE LIMITED<br>HQRSCMTAPPLY00000400AM24                        | Deferred                                   |
| 142. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000401AM24                                        | Deferred                                   |
| 143. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000402AM24    | Deferred                                   |
| 144. | M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE<br>LIMITED HQRSCMTAPPLY00000403AM24  | Deferred                                   |
| 145. | M/s UPL LIMITED HQRSCMTAPPLY00000404AM24                                                   | Deferred                                   |
| 146. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED<br>HQRSCMTAPPLY00000426AM24                       | Deferred                                   |
| 147. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000427AM24                           | Deferred                                   |
| 148. | M/s NILE CHEMICALS HQRSCMTAPPLY00000428AM24                                                | Deferred                                   |
| 149. | M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00000431AM24                                   | Deferred                                   |
| 150. | M/s TRANTER INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000432AM24                              | Approved subject to NOC from One<br>Agency |
| 151. | M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24                                            | Deferred                                   |
| 152. | M/s UPL LIMITED HQRSCMTAPPLY00000434AM24                                                   | Deferred                                   |
| 153. | M/s ARIAN ENGINEERING PRIVATE LIMITED<br>HQRSCMTAPPLY00000436AM24                          | Deferred                                   |
| 154. | M/s ARIAN ENGINEERING PRIVATE LIMITED<br>HQRSCMTAPPLY00000437AM24                          | Deferred                                   |
| 155. | M/s OC SPECIALITIES CHEMICALS PRIVATE LIMITED<br>HQRSCMTAPPLY00000438AM24                  | Deferred                                   |
| 156. | M/s VAIGHAI ANIMAL NUTRITION LIMITED<br>HQRSCMTAPPLY00000439AM24                           | Deferred                                   |
| 157. | M/s L&T VALVES LIMITED HQRSCMTAPPLY00000443AM24                                            | Deferred                                   |
| 158. | M/s ASTRA MICROWAVE PRODUCTS LIMITED<br>HQRSCMTAPPLY00000444AM24                           | Deferred                                   |
| 159. | M/s ASTRA MICROWAVE PRODUCTS LIMITED<br>HQRSCMTAPPLY00000445AM24                           | Deferred                                   |
| 160. | M/s NUBERG INDUSTRIES LIMITED HQRSCMTAPPLY00000448AM24                                     | Approved subject to NOC from One<br>Agency |

|      |                                                                                |                                         |
|------|--------------------------------------------------------------------------------|-----------------------------------------|
| 161. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000450AM24           | Deferred                                |
| 162. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000451AM24           | Deferred                                |
| 163. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000457AM24       | Deferred                                |
| 164. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000459AM24       | Deferred                                |
| 165. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000460AM24           | Deferred                                |
| 166. | M/s EVERLIGHT INTERNATIONAL HQRSCMTAPPLY00000466AM24                           | Deferred                                |
| 167. | M/s MISHRA DHATU NIGAM LIMITED<br>HQRSCMTAPPLY00000467AM24                     | Deferred                                |
| 168. | M/s URMI AGENCIES HQRSCMTAPPLY00000468AM24                                     | Deferred                                |
| 169. | M/s TONBO IMAGING INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000470AM24            | Deferred                                |
| 170. | M/s EXSYN CORP HQRSCMTAPPLY00000486AM24                                        | Deferred                                |
| 171. | M/s MEDILUX LABORATORIES PVT LTD<br>HQRSCMTAPPLY00000487AM24                   | Approved subject to NOC from One Agency |
| 172. | M/s INDIANA CHEM PORT HQRSCMTAPPLY00000488AM24                                 | Deferred                                |
| 173. | M/s SPEEDFAM (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000489AM24               | Deferred                                |
| 174. | M/s SOLAR INDUSTRIES INDIA LIMITED<br>HQRSCMTAPPLY00000490AM24                 | Deferred                                |
| 175. | M/s SOLAR INDUSTRIES INDIA LIMITED<br>HQRSCMTAPPLY00000491AM24                 | Deferred                                |
| 176. | M/s SOLAR INDUSTRIES INDIA LIMITED<br>HQRSCMTAPPLY00000492AM24                 | Deferred                                |
| 177. | M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000493AM24                         | Deferred                                |
| 178. | M/s JAIN SPECIALITY FINE CHEMICALS<br>HQRSCMTAPPLY00000494AM24                 | Deferred                                |
| 179. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000499AM24         | Deferred                                |
| 180. | M/s JINDAL ALUMINIUM LIMITED. HQRSCMTAPPLY00000500AM24                         | Deferred                                |
| 181. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000501AM24         | Deferred                                |
| 182. | M/s TVH ENERGY RESOURCE PRIVATE LIMITED<br>HQRSCMTAPPLY00000504AM24            | Deferred                                |
| 183. | M/s ALKYL AMINES CHEMICALS LIMITED<br>HQRSCMTAPPLY00000506AM24                 | Deferred                                |
| 184. | M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000508AM24                         | Deferred                                |
| 185. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000509AM24            | Deferred                                |
| 186. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000510AM24            | Deferred                                |
| 187. | M/s PETROCHEM MIDDLE EAST ( INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000512AM24 | Deferred                                |
| 188. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000525AM24          | Deferred                                |
| 189. | M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000526AM24         | Deferred                                |
| 190. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000528AM24               | Deferred                                |
| 191. | M/s UPL LIMITED HQRSCMTAPPLY00000534AM24                                       | Approved subject to NOC from One Agency |

|      |                                                                                         |          |
|------|-----------------------------------------------------------------------------------------|----------|
| 192. | M/s UPL LIMITED HQRSCMTAPPLY00000535AM24                                                | Deferred |
| 193. | M/s INDIANA CHEM PORT HQRSCMTAPPLY00000536AM24                                          | Deferred |
| 194. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000537AM24                                     | Deferred |
| 195. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)<br>HQRSCMTAPPLY00000538AM24       | Deferred |
| 196. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)<br>HQRSCMTAPPLY00000539AM24       | Deferred |
| 197. | M/s UPL LIMITED HQRSCMTAPPLY00000549AM24                                                | Deferred |
| 198. | M/s UPL LIMITED HQRSCMTAPPLY00000550AM24                                                | Deferred |
| 199. | M/s UPL LIMITED HQRSCMTAPPLY00000552AM24                                                | Deferred |
| 200. | M/s UPL LIMITED HQRSCMTAPPLY00000553AM24                                                | Deferred |
| 201. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED<br>HQRSCMTAPPLY00000555AM24                    | Deferred |
| 202. | M/s PRIME ENGINEERING CORPORATION<br>HQRSCMTAPPLY00000557AM24                           | Deferred |
| 203. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000558AM24         | Deferred |
| 204. | M/s VISHNU BARIUM PRIVATE LIMITED<br>HQRSCMTAPPLY00000559AM24                           | Deferred |
| 205. | M/s SOLAR INDUSTRIES INDIA LIMITED<br>HQRSCMTAPPLY00000560AM24                          | Deferred |
| 206. | M/s NOBLE ECO SYSTEMS PRIVATE LIMITED<br>HQRSCMTAPPLY00000561AM24                       | Deferred |
| 207. | M/s UPL LIMITED HQRSCMTAPPLY00000567AM24                                                | Deferred |
| 208. | M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00000568AM24                                 | Deferred |
| 209. | M/s GRINDSTAR TOOLS AND MACHINERY<br>HQRSCMTAPPLY00000569AM24                           | Deferred |
| 210. | M/s NOBLE ECO SYSTEMS PRIVATE LIMITED<br>HQRSCMTAPPLY00000571AM24                       | Deferred |
| 211. | M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000572AM24                                       | Deferred |
| 212. | M/s GE OIL & GAS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000573AM24                      | Deferred |
| 213. | M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000574AM24                                   | Deferred |
| 214. | M/s ARIAN ENGINEERING PRIVATE LIMITED<br>HQRSCMTAPPLY00000575AM24                       | Deferred |
| 215. | M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000576AM24                               | Deferred |
| 216. | M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000578AM24                                    | Deferred |
| 217. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000580AM24                    | Deferred |
| 218. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000581AM24                    | Deferred |
| 219. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000582AM24                    | Deferred |
| 220. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000583AM24                    | Deferred |
| 221. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000584AM24                    | Deferred |
| 222. | M/s UPL LIMITED HQRSCMTAPPLY00000588AM24                                                | Deferred |
| 223. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000589AM24 | Deferred |
| 224. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000601AM24                    | Deferred |
| 225. | M/s TONBO IMAGING INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000602AM24                     | Deferred |

  
 रंजीत कुमार रॉय / RANJEET KUMAR ROY  
 उपायुक्त निदेशक विदेश व्यापार  
 Deputy Director General of Foreign Trade  
 निदेशक सामान्य व्यापार विभाग  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग विभाग  
 Ministry of Commerce & Industry

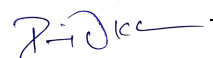
|      |                                                                                         |          |
|------|-----------------------------------------------------------------------------------------|----------|
| 226. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000603AM24      | Deferred |
| 227. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000604AM24      | Deferred |
| 228. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000605AM24      | Deferred |
| 229. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000606AM24                        | Deferred |
| 230. | M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000608AM24                                       | Deferred |
| 231. | M/s GLENMARK LIFE SCIENCES LIMITED<br>HQRSCMTAPPLY00000628AM24                          | Deferred |
| 232. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000630AM24                        | Deferred |
| 233. | M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000632AM24                                  | Deferred |
| 234. | M/s DRONA AVIATION PRIVATE LIMITED<br>HQRSCMTAPPLY00000633AM24                          | Deferred |
| 235. | M/s AADISH IMPEX PRIVATE LIMITED<br>HQRSCMTAPPLY00000636AM24                            | Deferred |
| 236. | M/s UPL LIMITED HQRSCMTAPPLY00000637AM24                                                | Deferred |
| 237. | M/s UPL LIMITED HQRSCMTAPPLY00000638AM24                                                | Deferred |
| 238. | M/s FABTECH TECHNOLOGIES PRIVATE LIMITED<br>HQRSCMTAPPLY00000639AM24                    | Deferred |
| 239. | M/s UPL LIMITED HQRSCMTAPPLY00000640AM24                                                | Deferred |
| 240. | M/s DELVAL FLOW CONTROLS PRIVATE LIMITED<br>HQRSCMTAPPLY00000641AM24                    | Deferred |
| 241. | M/s NATIONAL ENGINEERING INDUSTRIES LIMITED<br>HQRSCMTAPPLY00000642AM24                 | Deferred |
| 242. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED<br>HQRSCMTAPPLY00000643AM24                    | Deferred |
| 243. | M/s ERICSSON INDIA PRIVATE<br>LIMITEDHQRSCMTAPPLY00000644AM24                           | Deferred |
| 244. | M/s Hindustan Chemical Corporation<br>HQRSCMTAPPLY00000645AM24                          | Deferred |
| 245. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED<br>HQRSCMTAPPLY00000646AM24      | Deferred |
| 246. | M/s UPL LIMITED HQRSCMTAPPLY00000647AM24                                                | Deferred |
| 247. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000648AM24                        | Deferred |
| 248. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000649AM24                        | Deferred |
| 249. | M/s CALIMARA MATTERS PRIVATE LIMITED<br>HQRSCMTAPPLY00000650AM24                        | Deferred |
| 250. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000651AM24 | Deferred |
| 251. | M/s FLETRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000652AM24         | Deferred |
| 252. | M/s FLETRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED<br>HQRSCMTAPPLY00000653AM24         | Deferred |
| 253. | M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000669AM24                                     | Deferred |
| 254. | M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED<br>HQRSCMTAPPLY00000670AM24                 | Deferred |
| 255. | M/s L&T VALVES LIMITED HQRSCMTAPPLY00000676AM24                                         | Deferred |
| 256. | M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00000677AM24                                 | Deferred |
| 257. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000678AM24                                     | Deferred |

  
 रंजीत कुमार रॉय / RANJEET KUMAR ROY  
 Deputy Director General of Foreign Trade  
 निदेशक सहायक वाणिज्य विभाग  
 Directorate General of Foreign Trade  
 कार्यालय वणिज्य विभाग  
 Ministry of Commerce & Industry

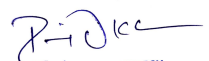
|      |                                                                                  |          |
|------|----------------------------------------------------------------------------------|----------|
| 258. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000679AM24                              | Deferred |
| 259. | M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000680AM24                              | Deferred |
| 260. | M/s MARICO LIMITED HQRSCMTAPPLY00000681AM24                                      | Deferred |
| 261. | M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000685AM24 | Deferred |
| 262. | M/s REDOX SCIENTIFIC HQRSCMTAPPLY00000686AM24                                    | Deferred |
| 263. | M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000687AM24                 | Deferred |
| 264. | M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000688AM24                 | Deferred |
| 265. | M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24         | Deferred |
| 266. | M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000690AM24                     | Deferred |
| 267. | M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24                        | Deferred |
| 268. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24     | Deferred |
| 269. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24     | Deferred |
| 270. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24     | Deferred |
| 271. | M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000696AM24                    | Deferred |
| 272. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000697AM24   | Deferred |

**6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:**

| Sl. No | Firm's name and File No.                                                                                                     | Application No. | Date of application | Destination Country | Decision of IMWG                                                                 | Status of NOC of relevant Agency as on 31.07.2023                                |
|--------|------------------------------------------------------------------------------------------------------------------------------|-----------------|---------------------|---------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 1.     | M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)                                                    | 00000822AM23    | 08.12.2022          | CHINA               | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 2.     | M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED<br><br>(Fresh Export under GAEC)<br><br>(IMWG MEETING NO.12/2022-23) | 00000753AM23    | 24.11.2022          | UNITED STATES       | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |

  
 रंजीत कुमार रॉय RANJEET KUMAR ROY  
 उप महासंचालक विदेश व्यापार  
 Deputy Director General of Foreign Trade  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 कृषि एवं उद्योग विभाग  
 Ministry of Commerce & Industry

|     |                                                                                                                          |              |            |              |                                                                                               |                                                                                               |
|-----|--------------------------------------------------------------------------------------------------------------------------|--------------|------------|--------------|-----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|
|     | HELD ON:<br>05.04.2023)                                                                                                  |              |            |              |                                                                                               |                                                                                               |
| 3.  | M/s CALIMARA<br>MATTERS PRIVATE<br>LIMITED (IMWG<br>MEETING<br>NO.12/2022-23<br>HELD ON:<br>05.04.2023)                  | 00000828AM23 | 09.12.2022 | ISRAEL       | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 4.  | M/s INDELOX<br>GLOBAL<br>DISTRIBUTION<br>PRIVATE LIMITED<br>(IMWG MEETING<br>NO.01/2023-24<br>HELD ON:<br>08.05.2023)    | 00000897AM23 | 24.12.2022 | CHINA        | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 5.  | M/s GRAPHITE<br>INDIA LIMITED<br>(IMWG MEETING<br>NO.01/2023-24<br>HELD ON:<br>08.05.2023)                               | 00001016AM23 | 30.01.2023 | SAUDI ARABIA | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 6.  | M/s L&T VALVES<br>LIMITED (IMWG<br>MEETING<br>NO.01/2023-24<br>HELD ON:<br>08.05.2023)                                   | 00001087AM23 | 15.02.2023 | SAUDI ARABIA | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 7.  | M/s L&T VALVES<br>LIMITED (IMWG<br>MEETING<br>NO.01/2023-24<br>HELD ON:<br>08.05.2023)                                   | 00001088AM23 | 15.02.2023 | SAUDI ARABIA | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 8.  | M/s SHREE<br>BIOCARE<br>SOLUTIONS<br>PRIVATE LIMITED<br>(IMWG MEETING<br>NO.02/2023-24<br>HELD ON:<br>30.05.2023)        | 00000975AM23 | 17.01.2023 | INDONESIA    | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 9.  | M/s SUA<br>EXPLOSIVES<br>AND ACCESSORIES<br>PRIVATE LIMITED<br>(IMWG MEETING<br>NO.02/2023-24<br>HELD ON:<br>30.05.2023) | 00001034AM23 | 02.02.2023 | TURKEY       | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 10. | M/s PTC<br>INDUSTRIES<br>LIMITED (IMWG<br>MEETING                                                                        | 00001051AM23 | 06.02.2023 | CHINA        | <b>Approved</b> subject<br>to receipt of clear<br>and un-                                     | <b>Approved</b> subject<br>to receipt of clear<br>and un-                                     |

  
 प्रदीप कुमार रॉय / PRANJEET KUMAR ROY  
 उप सहायक निदेशावली  
 Deputy Director General of Foreign Trade  
 निदेशावली सहायक निदेशावली  
 Directorate General of Foreign Trade  
 अर्थशास्त्र विभाग  
 Ministry of Commerce & Industry

|     |                                                                                                                                                               |              |            |              |                                                                                               |                                                                                               |
|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|------------|--------------|-----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|
|     | NO.02/2023-24<br>HELD ON:<br>30.05.2023)                                                                                                                      |              |            |              | conditional NOC<br>of one agency                                                              | conditional NOC<br>of one agency                                                              |
| 11. | M/s VEHERE<br>INTERACTIVE PVT<br>LTD (IMWG<br>MEETING<br>NO.02/2023-24<br>HELD ON:<br>30.05.2023)                                                             | 00001061AM23 | 09.02.2023 | UAE          | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 12. | M/s INFINEON<br>TECHNOLOGIES<br>MEMORY<br>SOLUTIONS INDIA<br>LLP(IMWG<br>MEETING<br>NO.02/2023-24<br>HELD ON:<br>30.05.2023)<br><br>(GAICT Policy – PN<br>14) | 00001160AM23 | 07.03.2023 | USA          | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 13. | M/s NEPTUNE<br>INDUSTRIES<br>LIMITED (IMWG<br>MEETING<br>NO.02/2023-24<br>HELD ON:<br>30.05.2023)                                                             | 00001190AM23 | 10.03.2023 | BELARUS      | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 14. | M/s UNIQUE<br>BIOTECH LIMITED<br>(IMWG MEETING<br>NO.03/2023-24<br>HELD ON:<br>22.06.2023)                                                                    | 00001118AM23 | 23.02.2023 | TAIWAN       | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 15. | M/s PTC<br>INDUSTRIES<br>LIMITED (IMWG<br>MEETING<br>NO.03/2023-24<br>HELD ON:<br>22.06.2023)                                                                 | 00001189AM23 | 10.03.2023 | CHINA        | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 16. | M/s MASSAVI<br>ENGINEERING<br>SOLUTIONS (IMWG<br>MEETING<br>NO.03/2023-24<br>HELD ON:<br>22.06.2023)                                                          | 00001450AM23 | 31.03.2023 | USA          | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 17. | M/s SEVERN<br>GLOCON VALVES<br>PRIVATE LIMITED<br>(IMWG MEETING<br>NO.03/2023-24<br>HELD ON:<br>22.06.2023)                                                   | 00000003AM24 | 03.04.2023 | SAUDI ARABIA | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency | <b>Approved</b> subject<br>to receipt of clear<br>and un-<br>conditional NOC<br>of one agency |
| 18. | M/s EQUIPMENT<br>FABRICATORS                                                                                                                                  | 00000046AM24 | 12.04.2023 | SINGAPORE    | <b>Approved</b> subject                                                                       | <b>Approved</b> subject                                                                       |

|     |                                                                          |              |            |           |                                                                                  |                                                                                  |
|-----|--------------------------------------------------------------------------|--------------|------------|-----------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
|     | (IMWG MEETING NO.03/2023-24 HELD ON: 22.06.2023)                         |              |            |           | to receipt of clear and un-conditional NOC of one agency                         | to receipt of clear and un-conditional NOC of one agency                         |
| 19. | M/s INDO AMINES LIMITED (IMWG MEETING NO.03/2023-24 HELD ON: 22.06.2023) | 00000165AM24 | 02.05.2023 | CHINA     | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 20. | M/s MAK TRADING, (IMWG MEETING NO.03/2023-24 HELD ON: 22.06.2023)        | 00000199AM24 | 11.05.2023 | SRI LANKA | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |

### Cases Which are Approved

| Sl. No | Firm's name and File No.                                                                                | Application No. | Date of application | Destination Country | Remark          |
|--------|---------------------------------------------------------------------------------------------------------|-----------------|---------------------|---------------------|-----------------|
| 1.     | M/s JAIVEL AEROSPACE PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)                   | 00001203AM23    | 14.03.2023          | UK                  | <b>Approved</b> |
| 2.     | M/s DELUXE METAL PROCESSING CHEMICALS P LTD                                                             | 00000998AM23    | 23.01.2023          | Bangladesh          | <b>REJECTED</b> |
| 3.     | M/s VAL ORGANICS PRIVATE LIMITED                                                                        | 00001198AM23    | 13.03.2023          | USA                 | <b>Approved</b> |
| 4.     | M/s SOLAR INDUSTRIES INDIA LIMITED                                                                      | 00000031AM24    | 10.04.2023          | TURKEY              | <b>Approved</b> |
| 5.     | M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED                                                               | 00000118AM24    | 21.04.2023          | BRAZIL              | <b>Approved</b> |
| 6.     | M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED                                                          | 00000150AM24    | 27.04.2023          | BRAZIL              | <b>Approved</b> |
| 7.     | M/s GRAPHITE INDIA LIMITED                                                                              | 00000180AM24    | 08.05.2023          | GERMANY             | <b>Approved</b> |
| 8.     | M/s UPL LIMITED                                                                                         | 00000233AM24    | 16.05.2023          | KENYA               | <b>REJECTED</b> |
| 9.     | M/s FINEPAC STRUCTURES PRIVATE LIMITED                                                                  | 00000249AM24    | 18.05.2023          | UAE                 | <b>Approved</b> |
| 10.    | M/s SOLAR INDUSTRIES INDIA LIMITED                                                                      | 00000280AM24    | 26.05.2023          | POLAND              | <b>Approved</b> |
| 11.    | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                                                              | 00000355AM24    | 06.06.2023          | FINLAND             | <b>Approved</b> |
| 12.    | M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023) | 00001237AM23    | 20.03.2023          | CZECH REPUBLIC      | <b>Approved</b> |
| 13.    | M/s BALAJI AMINES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)                              | 00000081AM24    | 15.04.2023          | COSTA RICA          | <b>Approved</b> |
| 14.    | M/s GE OIL & GAS INDIA PRIVATE LIMITED (IMWG                                                            | 00000173AM24    | 04.05.2023          | NETHERLANDS         | <b>Approved</b> |

  
 राजीव कुमार रॉय RAJEEV KUMAR ROY  
 Deputy Director General of Foreign Trade  
 निदेशक, विदेश व्यापार  
 Directorate General of Foreign Trade  
 अधीक्षक, विदेश व्यापार  
 Ministry of Commerce & Industry

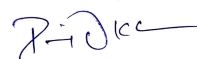
|     |                                                                                                 |              |            |            |          |
|-----|-------------------------------------------------------------------------------------------------|--------------|------------|------------|----------|
|     | MEETING NO.03/2023-24 HELD ON: 22.06.2023)                                                      |              |            |            |          |
| 15. | M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.03/2023-24 HELD ON: 22.06.2023)                     | 00000181AM24 | 08.05.2023 | JAPAN      | Approved |
| 16. | M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.03/2023-24 HELD ON: 22.06.2023) | 00000243AM24 | 17.05.2023 | FRANCE     | Approved |
| 17. | M/s MUNITIONS INDIA LIMITED                                                                     | 00000198AM24 | 11.05.2023 | UZBEKISTAN | Approved |
| 18. | M/s GRAPHITE INDIA LIMITED                                                                      | 00000211AM24 | 12.05.2023 | JAPAN      | Approved |
| 19. | M/s AASTRID LIFE SCIENCES PRIVATE LIMITED                                                       | 00000230AM24 | 16.05.2023 | UK         | Approved |
| 20. | M/s UPL LIMITED                                                                                 | 00000235AM24 | 16.05.2023 | ETHIOPIA   | Approved |
| 21. | M/s CALIMARA MATTERS PRIVATE LIMITED                                                            | 00000242AM24 | 17.05.2023 | TURKEY     | Approved |
| 22. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED                                                         | 00000256AM24 | 22.05.2023 | UAE        | Approved |
| 23. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED                                                         | 00000272AM24 | 23.05.2023 | UAE        | Approved |
| 24. | M/s SOLAR INDUSTRIES INDIA LIMITED                                                              | 00000281AM24 | 26.05.2023 | POLAND     | Approved |
| 25. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                                                      | 00000322AM24 | 31.05.2023 | USA        | Approved |
| 26. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED                                                      | 00000354AM24 | 06.06.2023 | AUSTRALIA  | Approved |

### Cases for Ex-Post- Facto approval

| Sl. No | Firm's name and File No.                               | Application No. | Date of application | Destination Country | Remark              |
|--------|--------------------------------------------------------|-----------------|---------------------|---------------------|---------------------|
| 1.     | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED   | 00000448AM23    | 04.09.2022          | HUNGARY             | Approved Post Facto |
| 2.     | M/s ORACLE INDIA PRIVATE LIMITED                       | 00000683AM23    | 09.11.2022          | SINGAPORE           | Approved Post Facto |
| 3.     | M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED             | 00000984AM23    | 19.11.2022          | CHINA               | Approved Post Facto |
| 4.     | M/s GOODWILL CHEMICAL INDUSTRIES                       | 00001105AM23    | 20.02.2023          | FRANCE              | Approved Post Facto |
| 5.     | M/s KAMAT EXPORTS PRIVATE LIMITED                      | 00001110AM23    | 21.02.2023          | MOZAMBIQUE          | Approved Post Facto |
| 6.     | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00001134AM23    | 28.02.2023          | NETHERLANDS         | Approved Post Facto |
| 7.     | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00001159AM23    | 06.03.2023          | CHINA               | Approved Post Facto |
| 8.     | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00001188AM23    | 09.03.2023          | MALAYSIA            | Approved Post Facto |
| 9.     | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED              | 00001223AM23    | 17.03.2023          | USA                 | Approved Post Facto |
| 10.    | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00001224AM23    | 17.03.2023          | USA                 | Approved Post Facto |
| 11.    | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00001225AM23    | 17.03.2023          | CHINA               | Approved Post Facto |
| 12.    | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00001226AM23    | 17.03.2023          | CHINA               | Approved Post Facto |

  
 रंजीत कुमार शर्मा / RANJEET KUMAR ROY  
 Deputy Director General of Foreign Trade  
 Director General of Foreign Trade  
 Ministry of Commerce & Industry

|     |                                                        |              |            |            |                     |
|-----|--------------------------------------------------------|--------------|------------|------------|---------------------|
|     |                                                        |              |            |            | <b>Facto</b>        |
| 13. | M/s VENUS INTERNATIONAL                                | 00000049AM24 | 12.04.2023 | BANGLADESH | Approved Post Facto |
| 14. | M/s Venus Chemicals                                    | 00000093AM24 | 18.04.2023 | NEPAL      | Approved Post Facto |
| 15. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000111AM24 | 20.04.2023 | CHINA      | Approved Post Facto |
| 16. | M/s CALIMARA MATTERS PRIVATE LIMITED                   | 00000144AM24 | 26.04.2023 | ISRAEL     | Approved Post Facto |
| 17. | M/s MAISURIYA PHARMA SOLUTIONS                         | 00000187AM24 | 10.05.2023 | MEXICO     | Approved Post Facto |
| 18. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000193AM24 | 11.05.2023 | USA        | Approved Post Facto |
| 19. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000194AM24 | 11.05.2023 | USA        | Approved Post Facto |
| 20. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000195AM24 | 11.05.2023 | USA        | Approved Post Facto |
| 21. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED              | 00000200AM24 | 12.05.2023 | JAPAN      | Approved Post Facto |
| 22. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED   | 00000204AM24 | 12.05.2023 | CHINA      | Approved Post Facto |
| 23. | M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED   | 00000207AM24 | 12.05.2023 | HUNGARY    | Approved Post Facto |
| 24. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000259AM24 | 22.05.2023 | MALAYSIA   | Approved Post Facto |
| 25. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000260AM24 | 22.05.2023 | CHINA      | Approved Post Facto |
| 26. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED                | 00000267AM24 | 23.05.2023 | UAE        | Approved Post Facto |
| 27. | M/s IDEAFORGE TECHNOLOGY LIMITED                       | 00000311AM24 | 30.05.2023 | USA        | Approved Post Facto |
| 28. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED                | 00000313AM24 | 31.05.2023 | TAIWAN     | Approved Post Facto |
| 29. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED                | 00000314AM24 | 31.05.2023 | TAIWAN     | Approved Post Facto |
| 30. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED               | 00000319AM24 | 31.05.2023 | USA        | Approved Post Facto |
| 31. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED                | 00000324AM24 | 31.05.2023 | TAIWAN     | Approved Post Facto |
| 32. | M/s BLUE STAMPINGS AND FORGINGS LIMITED                | 00000388AM24 | 14.06.2023 | ISRAEL     | Approved Post Facto |
| 33. | M/s CALIMARA MATTERS PRIVATE LIMITED                   | 00000429AM24 | 16.06.2023 | MALAYSIA   | Approved Post Facto |
| 34. | M/s PRASOL CHEMICALS LIMITED                           | 00000430AM24 | 16.06.2023 | RUSSIA     | Approved Post Facto |
| 35. | M/s CALIMARA MATTERS PRIVATE LIMITED                   | 00000435AM24 | 19.06.2023 | GERMANY    | Approved Post Facto |
| 36. | M/s ASHLAND INDIA PRIVATE LIMITED                      | 00000442AM24 | 20.06.2023 | OMAN       | Approved Post Facto |
| 37. | M/s VISHNU CHEMICALS LIMITED                           | 00000449AM24 | 22.06.2023 | NEPAL      | Approved Post Facto |
| 38. | M/s SYNERGY HEALTH SCIENCES PRIVATE LIMITED            | 00000469AM24 | 26.06.2023 | IRAN       | Approved Post Facto |
| 39. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED | 00000503AM24 | 30.06.2023 | PHILLIPINS | Approved Post Facto |
| 40. | M/s ALKYL AMINES CHEMICALS LIMITED                     | 00000507AM24 | 30.06.2023 | MALAYSIA   | Approved Post Facto |

  
 रंजीत कुमार रॉय / RANJEET KUMAR ROY  
 Deputy Director General of Foreign Trade  
 Deputy Director General of Foreign Trade  
 Director General of Foreign Trade  
 Ministry of Commerce & Industry

|     |                                                      |              |            |              |                     |
|-----|------------------------------------------------------|--------------|------------|--------------|---------------------|
| 41. | M/s CALIMARA MATTERS PRIVATE LIMITED                 | 00000518AM24 | 03.07.2023 | PHILLIPINS   | Approved Post Facto |
| 42. | M/s INDIAN INSTITUTE OF TECHNOLOGY                   | 00000579AM24 | 12.07.2023 | UAE          | Approved Post Facto |
| 43. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED             | 00000452AM24 | 22.06.2023 | CHINA        | Approved Post Facto |
| 44. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED            | 00001096AM23 | 17.02.2023 | USA          | Approved Post Facto |
| 45. | M/s UPS SCS (INDIA) PRIVATE LIMITED                  | 00001181AM23 | 09.03.2023 | USA          | Approved Post Facto |
| 46. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED  | 00000261AM24 | 23.05.2023 | SINGAPORE    | Approved Post Facto |
| 47. | M/s ALKYL AMINES CHEMICALS LIMITED                   | 00000346AM24 | 06.06.2023 | MALAYSIA     | Approved Post Facto |
| 48. | M/s TONBO IMAGING INDIA PRIVATE LIMITED              | 00000384AM24 | 13.06.2023 | UK           | Approved Post Facto |
| 49. | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED  | 00000386AM24 | 14.06.2023 | TAIWAN       | Approved Post Facto |
| 50. | M/s CISCO COMMERCE INDIA PRIVATE LIMITED             | 00000453AM24 | 22.06.2023 | CHINA        | Approved Post Facto |
| 51. | M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED            | 00000529AM24 | 03.07.2023 | SINGAPORE    | Approved Post Facto |
| 52. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED           | 00000102AM24 | 19.04.2023 | USA          | Approved Post Facto |
| 53. | M/s GRAPHITE INDIA LIMITED                           | 00000238AM24 | 16.05.2023 | GERMANY      | Approved Post Facto |
| 54. | M/s CALIMARA MATTERS PRIVATE LIMITED                 | 00000241AM24 | 17.05.2023 | KOREA        | Approved Post Facto |
| 55. | M/s HEWLETT PACKARD ENTERPRISE INDIA PRIVATE LIMITED | 00001399AM23 | 28.03.2023 | SINGAPORE    | Approved Post Facto |
| 56. | M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED           | 00000527AM24 | 03.07.2023 | USA          | Approved Post Facto |
| 57. | M/s ALKYL AMINES CHEMICALS LIMITED                   | 00000458AM24 | 23.06.2023 | SOUTH AFRICA | Approved Post Facto |

### **Cases which are DROPPED/REJECTED**

| Sl. No | Firm's name and File No.                                                                   | Application No. | Date of application | Destination Country | Remark   |
|--------|--------------------------------------------------------------------------------------------|-----------------|---------------------|---------------------|----------|
| 1.     | M/s VISWAAT CHEMICALS LIMITED                                                              | 00001213AM23    | 16.03.2023          | CHINA               | REJECTED |
| 2.     | M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023) | 00001125AM23    | 24.02.2023          | BANGLADESH          | DROPPED  |
| 3.     | M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED                                                 | 00000943AM23    | 06.01.2023          | USA                 | DROPPED  |
| 4.     | M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED                                        | 00000944AM23    | 06.01.2023          | SINGAPORE           | DROPPED  |
| 5.     | M/s PANDIAN CHEMICALS LIMITED                                                              | 00000026AM24    | 06.04.2023          | SERBIA              | DROPPED  |
| 6.     | M/s COMPUTER VISION WORKS                                                                  | 00000129AM24    | 24.04.2023          | BHUTAN              | DROPPED  |

  
 रंजीत कुमार रॉय RANJEET KUMAR ROY  
 Deputy Director General of Foreign Trade  
 विदेश व्यापार महानिदेशक  
 Directorate General of Foreign Trade  
 Ministry of Commerce & Industry

|     |                                            |              |            |             |          |
|-----|--------------------------------------------|--------------|------------|-------------|----------|
| 7.  | M/s ONCOSIMIS BIOTECH PRIVATE LIMITED      | 00000130AM24 | 24.04.2023 | USA         | DROPPED  |
| 8.  | M/s TVH ENERGY RESOURCE PRIVATE LIMITED    | 00000183AM24 | 09.05.2023 | NETHERLANDS | DROPPED  |
| 9.  | M/s MUNITIONS INDIA LIMITED                | 00000239AM24 | 17.05.2023 | SPAIN       | DROPPED  |
| 10. | M/s PRASOL CHEMICALS LIMITED               | 00000379AM24 | 12.06.2023 | RUSSIA      | DROPPED  |
| 11. | M/s UPL LIMITED                            | 00000398AM24 | 14.06.2023 | TANZANIA    | DROPPED  |
| 12. | M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED | 00000440AM24 | 20.06.2023 | CHINA       | DROPPED  |
| 13. | M/s NUBERG INDUSTRIES LIMITED              | 00000447AM24 | 21.06.2023 | OMAN        | DROPPED  |
| 14. | M/s UPL LIMITED                            | 00000551AM24 | 05.07.2023 | ZIMBAMWE    | DROPPED  |
| 15. | M/s UPL LIMITED                            | 00000554AM24 | 05.07.2023 | ZIMBAMWE    | DROPPED  |
| 16. | M/s ADVANTAGE PLUS                         | 00000634AM24 | 18.07.2023 | ITALY       | DROPPED  |
| 17. | M/s SANZYME BIOLOGICS PRIVATE LIMITED      | 00000316AM24 | 31.05.2023 | TAIWAN      | DROPPED  |
| 18. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED   | 00000556AM24 | 05.07.2023 | UZBEKISTAN  | DROPPED  |
| 19. | M/s ALKYL AMINES CHEMICALS LIMITED         | 00000692AM24 | 26.07.2023 | MALAYSIA    | DROPPED  |
| 20. | M/s SOLAR INDUSTRIES INDIA LIMITED         | 00000269AM24 | 23.05.2023 | SERBIA      | REJECTED |
| 21. | M/s WIRTGEN INDIA PRIVATE LIMITED          | 00000186AM24 | 10.05.2023 | GERMANY     | DROPPED  |
| 22. | M/s EXIM INDIA CORPORATION                 | 00000505AM24 | 30.06.2023 | MYNAMAM R   | DROPPED  |

### **Note on various terminologies used in the Minutes of the SCOMET meeting:**

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

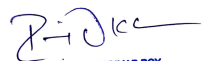
  
 रंजीत कुमार रॉय / RANJEET KUMAR ROY  
 Deputy Director General of Foreign Trade  
 निदेशक, विदेश व्यापार, महानिदेशालय  
 Directorate General of Foreign Trade  
 सूचना एवं उद्योग विभाग  
 Ministry of Commerce & Industry

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

\*\*\*

  
रंजीत कुमार रॉय / RANJEET KUMAR ROY  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
व्यापार एवं उद्योग विभाग  
Ministry of Commerce & Industry